

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 448
ANSWERED ON 06/02/2024

SCHEMES UNDER GOVERNMENT'S SOLAR ENERGY INITIATIVE

448. MS. KAVITA PATIDAR
SHRI DEEPAK PRAKASH
SHRI PABITRA MARGHERITA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the names of the Schemes that come under the solar energy initiative of Government; and;
(b) the specific financial assistance or subsidy provided under the Solar Energy Programme?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) MNRE is implementing various schemes and programmes which have provisions of subsidy to promote solar energy, which inter-alia include:

- i Rooftop Solar Programme Phase-II
- ii Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers
- iii Production Linked Incentive (PLI) Scheme 'National Programme on High Efficiency Solar PV Modules'
- iv Solar Park Scheme
- v PM-KUSUM scheme
- vi New Solar Power Scheme (for PVTG Habitation/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN)

The details of financial assistance or subsidy being provided by MNRE under these schemes/programmes are given in **Annexure-I**.

Annexure referred to in reply of parts (a) & (b) of the Rajya Sabha Unstarred Question No. 448 for 06.02.2024 regarding 'Schemes under Government's solar energy initiative'

Financial assistance or subsidies being provided for the implementation of major solar energy schemes/ programmes.

Scheme/ Programmes	Incentive presently eligible as per the Scheme
a) Grid Connected Rooftop Solar PV Power Projects	<p>The Programme envisages the installation of 4,000 MW of RTS capacity in the residential sector by providing Central Financial Assistance (CFA). The CFA admissible for general category states is Rs. 18000/kW for the first 3 kW Rooftop Solar (RTS) capacity and Rs. 9000/kW for Rooftop Solar (RTS) capacity beyond 3 kW and up to 10 kW. For special category states (North-eastern states including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands), the admissible CFA is Rs. 20000/kW for first 3 kW RTS capacity and Rs. 10000 /kW for RTS capacity beyond 3 kW and up to 10 kW. The Resident Welfare Associations/ Group Housing Societies (RWA/GHS) are also eligible to avail CFA for RTS installation in common facilities, up to a maximum of 500 kW capacity. The CFA admissible for RWA/GHS is Rs. 9000/kW in general category states and Rs. 10000/kW in special category states.</p> <p>The Financial outlay of the Phase-II Rooftop Solar (RTS) programme is Rs.11,814 crore which includes Rs.6,600 crore of CFA and Rs.4,985 crore of incentives to the Distribution Companies.</p>
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme)	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	Up to 25 lakhs per Solar park, for preparation of Detailed Project Report (DPR).

Scheme/ Programmes	Incentive presently eligible as per the Scheme
	20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) PM-KUSUM scheme	<p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14.00 Lakh Stand-alone Solar Pumps Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation Benefit available: (a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer. (b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>
f) New Solar Power Scheme (for PVTG Habitation/Villages) under Pradhan Mantri	Under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), Ministry of New and Renewable Energy has issued a New Solar Power Scheme (for PVTG Habitation/Villages) on 04.01.2024. This scheme will cover electrification of all un-

Scheme/ Programmes	Incentive presently eligible as per the Scheme										
Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN)	<p>electrified households (HHs) in PVTG area by provision of off-grid solar systems where electricity supply through grid is not technoeconomically feasible.</p> <p>In addition, the scheme has provision for providing solar lighting in 1500 Multi-Purpose Centres (MPCs) in PVTG area where electricity through grid is not available. A total financial outlay of Rs. 515 crores have been approved under the Scheme. The Scheme has provision for electrification of HHs through standalone solar home lighting systems where HHs are scattered and through solar mini-grid for a cluster of HHs.</p>										
<table border="1"> <thead> <tr> <th data-bbox="561 585 630 659">S. No.</th> <th data-bbox="638 585 1146 659">Components</th> <th data-bbox="1146 585 1425 659">Central Financial Assistance (CFA)</th> </tr> </thead> <tbody> <tr> <td data-bbox="561 659 630 779">1</td> <td data-bbox="638 659 1146 779">Provision of 0.3 kW Solar off-grid system for 1 lakh PVTG Households (HHs)</td> <td data-bbox="1146 659 1425 779">Rs. 50,000 per HH or as per actual cost</td> </tr> <tr> <td data-bbox="561 779 630 974">2</td> <td data-bbox="638 779 1146 974">Solar street lighting and provision of lighting in 1500 Multi-Purpose Centres (MPCs) of PVTG areas where electricity through grid is not available</td> <td data-bbox="1146 779 1425 974">Rs. 1 lakh per MPC</td> </tr> </tbody> </table>	S. No.	Components	Central Financial Assistance (CFA)	1	Provision of 0.3 kW Solar off-grid system for 1 lakh PVTG Households (HHs)	Rs. 50,000 per HH or as per actual cost	2	Solar street lighting and provision of lighting in 1500 Multi-Purpose Centres (MPCs) of PVTG areas where electricity through grid is not available	Rs. 1 lakh per MPC		
S. No.	Components	Central Financial Assistance (CFA)									
1	Provision of 0.3 kW Solar off-grid system for 1 lakh PVTG Households (HHs)	Rs. 50,000 per HH or as per actual cost									
2	Solar street lighting and provision of lighting in 1500 Multi-Purpose Centres (MPCs) of PVTG areas where electricity through grid is not available	Rs. 1 lakh per MPC									